

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/60/2016
NAME OF THE PETITIONER(S) : S. Pathmakumar & another
NAME OF THE RESPONDENT(S) : Malabar Hotels Private Limited and 7 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

S. Hasi

Counsel for Petitioner



A. VIJAY KUMAR

Counsel for Proposed
17th Respondent in
C.A. 2/2014



3). Kannan P.T.
for M/s. Fox M

Counsel for Respondent
No. 2.

M/s. SHIVAKUMAR & JURESH
(Chamyuktha)

Counsel for R5



K. RAMESH
for Kamalingam & Associates
Counsel for 4th Respondent



K. RAMASAMY &
G.V. MOHAN KUMAR

Counsel for Respondent No 7



ORDER

Shri S.Hari, counsel for petitioner present. Shri A Vijayakumar, counsel for R17 present, and stated that he is also representing R1 in CA2/2014 and undertakes to file vakalat with the consent of the previous counsel on record. He also stated that he would file counter in the CA, if required. Counsels for R1, R2, R4, R5 and R7 in the CP are present. Time extended at request. Put up on **22.02.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tarig)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)